

## ORDER SHEET

O.A / MA / RA / CP NO. 1225 OF 2006Applicant/s Smt. Lalti Devi Respds. U.O. & Sons.Advocate for Applicant/s Sri K.K. Tripathi Advocate for Respondent/s R.K. Srivastava

| Notes of the Registry                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | Orders of the Tribunal                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | Sheet No. <u>12</u> |
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| <p><b>REGISTRAR</b><br/>01/4/09</p> <p>List O.A./C.C.P./R.A.<br/>before Hon'ble Bench for<br/>Adm./F.O./F.H. On</p> <p><u>11/5/09</u><br/><u>Am</u></p> <p>Note of Registry<br/>C.A &amp; R.A.<br/>Exchanged<br/><u>21</u><br/><u>9-5-09</u></p> <p><u>11.5.09</u><br/>No sitting in<br/>ct No. 11 today<br/>Adjourned.<br/>List on<br/>15.5.09.<br/>Boc<br/>the<br/>CD.</p> <p>N. O.R.<br/>OA is not admitted.<br/>Supplementary Affidavit<br/>filed on 16-1-09<br/>by the applicant.</p> <p>Counter Affidavit<br/>filed on 7-12-09.<br/>Regardable filed<br/>on 30-4-08.</p> | <p><u>15/5/2009</u></p> <p>Hon' Mr S.N. Shukla, Member (A)</p> <p>Learned counsel for the<br/>parties intimated that OA and<br/>RA exchanged, Readings are<br/>complete, notices are served.<br/>Call this case for final<br/>hearing on 29.7.2009.</p> <p><u>Am</u><br/><u>Am</u></p> <p><u>SN/-</u><br/><u>29.7.09</u><br/>Hon Mr S.N. Shukla, AM</p> <p>Now for the applicant even on revised<br/>Call. Sri R.K. Srivastava, learned counsel for<br/>the respondents.</p> <p>It appears that the applicant has lost<br/>interest in prosecuting this case. The OA is<br/>accordingly dismissed in default for want of<br/>prosecution.</p> <p><u>Am</u><br/><u>Am</u></p> <p><u>Am</u></p> |                     |